THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/3299/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Shabnom Choudhury,

Member, MACT, Kamrup, Amingaon.

Dated Guwahati, the 28 May, 2025.

Sub:-

Commuted leave.

Ref:-

Your letter No. MACT/K-A/157/2025 dtd. 20.05.2025.

Madam,

With reference to the above, I am directed to inform that you have been granted commuted leave of 14 (fourteen) days w.e.f. 29.05.2025 to 11.06.2025, along with station leave permission from the morning of 29.05.2025 till the morning of 12.06.2025, subject to the submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam. In case the leave is required to be extended, you may provide a prescription/certificate from an orthopaedician or neurosurgeon.

Further, you are to hand over the charge of your Court and Office to the District & Sessions Judge, Kamrup, Amingaon and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

- Sd -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/3300-3302/A, dated 28.5.2325

Copy to:

- The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is sent herewith.)
- 2. The District & Sessions Judge, Kamrup, Amingaon.

3. The Project Manager, Gauhati High Court.

28.00.25

JT. REGISTRAR (VIGILANCE)